

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

OA 1246 1997

Date of Order: 29-08-2006

Present : Hon'ble Mr. B.N. Som, Vice-Chairman  
Hon'ble Mr. B.V. Rao, Judicial Member

Chanchal Chakraborty.

-Vs-

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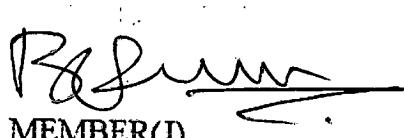
For the Applicants : None

For the Respondent : Mr. M.S. Banerjee, Counsel

ORDER

PER MR. B.N. SOM, VC:

None appears for the applicant nor the applicant is present in person nor there is any formal request for adjournment. However, Ld. Counsel for the respondents is present. It appears that the applicant is not interested in prosecuting the matter. Accordingly, the O.A. is dismissed for non-prosecution.

  
MEMBER(J)

  
VICE CHAIRMAN

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